COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 175 of 2017

Dated: 8th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

M/s Essar Power (Jharkhand) Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Puneet Singh Bindra

Counsel for the Respondent(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran for R-2

Mr. R.B. Sharma for R-3

Mr. R.K. Mehta

Ms. Himanshi Andley for R-5

MMr. Tushar Srivastava Ms. Aastha Chandra for R-10

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to **26.11.2018.**

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member